

Declaration of Assets and Liabilities

Year 2022-23

I, KRISHNA KUMAR, son/daughter/wife of BHOLA RAM,

aged 53 years, belonging to BIHAR VADHAN SABHALPANA

service and presently working as OFFICE ATTENDANT (SWEEPERS)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
			Name	Name	Name	Etc. Name
(i)	Cash	10,000	SALONI KUMAR 5000	NIL	NITIN KUMAR	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBIAIC 50,000	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	HERO PASSION PRO BR01N8895		NIL	—	—
(vi)	Jewellery (give details of weight and value)	NIL	610LP 310g 512LP 100g	NIL	—	—
(vii)	Other assets, such as values of claims / interests	NIL	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1/2 Katha	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	-	-	-
(v)	Others (such as interest in property)	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial Institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 7/00/00
(a)	(i) Loans from Banks	SBI BVM - 10,00,000	-
	(ii) Loans from financial Institutions	NIL	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	-
	(b) dues to departments dealing with supply of water	NIL	-
	(c) dues to departments dealing with supply of electricity	NIL	-

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	(d) dues to departments dealing with telephones	NIL	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	—
	(f) Other dues, if any	NIL	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BVHPK 1178A	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	—
	(iii) Sales Tax [Only in case of proprietary business]	NIL	—
	(iv) Property Tax	NIL	—

C. Personal Detail

GPF/CPF/PRAN No. :-

PT3/BLA/1086

Gender :-

M (M/F)

Date of Birth :-

02/02/1969 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

ORDORLY POON SWEEPER

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: K. RASHMA KUMAR

Place: PATNA

Designation: ORDORLY POON SWEEPER

Date: 10/02/2022

Department: B.M.S. (PATNA)

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

on 10.02.2022